

Thermal Power Project

3926. SHRI S.D.N.R. WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Ministry of Coal has suggested the Ministry of Power to set up new thermal power plants away from the pit heads;

(b) if so, the reasons therefor, and the reaction of the Ministry of Power thereto; and

(c) the number of new thermal power plants proposed to be set up during the Ninth Five Years plan?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) Does not arise.

(c) Ninth Five Year Plan has not yet been finalised.

Allotment of Land

3927. SHRI RAVINDRA KUMAR PANDEY :
SHRI SATYAJITSINH DULIPSINH GAEKWAD :

Will the PRIME MINISTER be pleased to state :

(a) whether all the Group Housing Societies, which had applied for allotment of land in Dwarka phase-I have been allotted land;

(b) if not, the reasons therefor;

(c) the time by which all the Societies are likely to get land there;

(d) whether DDA proposes to invite fresh applications from some more Group Housing Societies in the near future; and

(e) if so, the registration number of Group Housing Societies which are likely to be covered in Dwarka phase-I ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c) The DDA has reported that on the basis of seniority list received from the Registrar, Cooperative Societies, Government of NCT of Delhi, it makes offer of allotment to the eligible Cooperative Group Housing Societies asking them to deposit 35% of land premium and also to submit an application for allotment of land. On receipt of the demanded amount and the required application within the stipulated period, the concerned Society is allotted specific plot by draw of lots. So far, 232 such societies have been allotted specific plots in Dwarka Phase-I.

(d) and (e) So far, eligible cooperative Societies having registration numbers upto 1400 have been offered land. A further list of eligible Societies having registration number up to 1590 has been received from the Registrar, Cooperative Societies, and offer of land of some of these Societies will be made subject to the availability of land in Dwarka.

ONGC Contract

3928. SHRI ANANT GUDHE : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "Transchart blames ONGC for wrong award of contract" appearing in the "Pioneer" on Feb. 28, 1997;

(b) if so, the reaction of the Government thereto the observations made therein and facts of the matter;

(c) the action taken/proposed by the Government on the serious charges/observations made by the Transchart; and

(d) the present status of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) Yes, Sir.

(b) and (c) No letter has been received by ONGC from Transchart, blaming it for non ward of contract of M/s Dalmine. The evaluation has been done on the basis of Bid Evaluation Criteria and freight rates received from Transchart before price bid opening, as per the orders in force. However, while placing the order on the L-1 evaluated offer, ONGC has reserved its right to convert the terms of delivery on C&F basis and offering the lowest FOB price to M/s Marubani.

(d) The contract has been awarded to the lowest evaluated bidder M/s Marubani Corporation, Japan by ONGC on 27.1.97.

Production of Crude Oil

3927. DR. KRUPASINDHU BHOI :
SHRI B.L. SHANKAR :

Will the PRIME MINISTER be pleased to state

(a) whether the Oil & Natural Gas Commission (ONGC) has prepared a long term plan for the production of crude;

(b) if so, the period of that long term plan;

(c) whether ONGC has fixed any target for the production of crude in that long term plan; and

(d) if so, the details thereof including the investment proposed to be made during that long term plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b) ONGC has prepared a Five year Plan (1997-2002) coinciding with the 9th Five Year Plan for the production of crude oil.

(c) and (d) ONGC's total crude oil production target in the 9th Five Year Plan is 144.894 MMT and total plan outlay during the 9th plan would be of the order of Rs. 24099 crore.